

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 4122/2018

M.A. No. 4593/2018

The 12<sup>th</sup> day of December, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)**  
**HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

1. Asheesh Kumar Pal,  
Aged 28 years, Group-C,  
S/o Shri Ram Kishan Pal,  
Trackman,  
Under DRM Moradabad,  
R/o Near Bhola Nath Dairy,  
Line Par Majhla, U.P.
2. Jitender Kumar,  
Aged 33 years, Group-C,  
S/o Shri Sukh Pal,  
Trackman,  
Under DRM Moradabad,  
R/o Vill. & PO Bamholi,  
Distt. Bagh, U.P.
3. Rausain Kumar,  
Aged 26 years, Group-C,  
S/o Shri Rajender Tiwari,  
Trackman,  
Under DRM Moradabad,  
R/o Vill. & PO Durgapur,  
Distt.- Khagaria, Bihar, U.P.
4. Mo. Murtiaz Babu,  
Aged 28 years, Group-C,  
S/o Mo. Hasan,  
Trackman,  
Under DRM Moradabad,  
R/o Railway Colony Tilash,  
Sahjahanpur, U.P.
5. Virender Singh,  
Aged 26 years, Group-C,  
S/o Shri Chhote Lal,  
Trackman,  
Under DRM Moradabad,

R/o Vill. Maksudanpur,  
Teh. Faridpur, Bareilly, U.P.

6. Vidhya Sagar Gupta,  
Aged 30 years, Group-C,  
S/o Shri Antu Gupta,  
Trackman,  
Under DRM Moradabad,  
R/o Vill. & PO – Munha Panday,  
Distt. Muradabad, U.P.
7. Murtza Ali,  
Aged 29 years, Group-C,  
S/o Shri Nawav Ali,  
Trackman,  
Under DRM Moradabad,  
R/o Vill. Maharka Patti & PO-Risri,  
Distt. Amrodha, U.P.
8. Raj Kumar,  
Aged 32 years, Group-C,  
S/o Shri Rati Ram,  
Trackman,  
Under DRM Moradabad,  
R/o Railway Quarter,  
Railway Colony Bareilly, U.P.
9. Sanjeev Kumar,  
Aged 30 years, Group-C,  
S/o Shri Motdas,  
Trackman,  
Under DRM Moradabad,  
R/o Q.No.E/9-A South,  
Railway Colony, Bareilly, U.P.
10. Vipin Kumar,  
Aged 33 years, Group-C,  
S/o Shri Niwaji Lal,  
Trackman,  
Under DRM Moradabad,  
R/o Q.No.C-17 South,  
Railway Colony, Bareilly, U.P.
11. Nainuddin,  
Aged 28 years, Group-C,

- S/o Shri Aninuddin,  
Trackman,  
Under DRM Moradabad,  
R/o Vill. & PO-Bjerakhurd,  
Distt.-Hapur, U.P.
12. Manish Kumar,  
Aged 27 years, Group-C,  
S/o Shri Kalu Ram,  
Trackman,  
Under DRM Moradabad,  
R/o VPO Gharai Naya Bagh,  
Muzaffar Nagar, U.P.
13. Gulbahar,  
Aged 27 years, Group-C,  
S/o Shri Mo. Tahir,  
Trackman,  
Under DRM Moradabad,  
R/o Vill.-Nara, PO-Mansurpur,  
Distt. Muzaffarpur, U.P.
14. Narender Vardwaj,  
Aged 30 years, Group-C,  
S/o Shri H.N. Mishra,  
Trackman,  
Under DRM Moradabad,  
R/o Vill. & PO Lala Bhansala,  
Distt. Patna, Bihar.
15. Ravinder,  
Aged 26 years, Group-C,  
S/o Shri Bho Pal  
Trackman,  
Under DRM Moradabad,  
R/o Vill. & PO – Sarfabad,  
Distt. Baghpat, U.P.
16. Afjal Husain,  
Aged 27 years, Group-C,  
S/o Shri Nisaar Husain,  
Trackman,  
Under DRM Moradabad,  
R/o Vill.-Pandia & PO-Kunderki,  
Distt.-MB, U.P.

17. Naveen Kumar,  
Aged 27 years, Group-C,  
S/o Shri Shiv Kumar,  
Trackman,  
Under DRM Moradabad,  
R/o Vill. & PO-Sonakpur Harthla,  
Muradabad, U.P.
18. Sudhir Kumar,  
Aged 30 years, Group-C,  
S/o Shri Ganairi Prasad Singh,  
Trackman,  
Under DRM Moradabad,  
R/o Vill. Bandu & PO-Bhagan Bigha  
Nalanda, Bihar.
19. Rajveer Singh,  
Aged 26 years, Group-C,  
S/o Shri Karan Singh,  
Trackman,  
Under DRM Moradabad,  
R/o Vill. & PO-Kajipura,  
Muradabad, U.P.
20. Arun Kumar,  
Aged 29 years, Group-C,  
S/o Shri Inderpal,  
Trackman,  
Under DRM Moradabad,  
R/o E-16/D, Dawn Railway Colony,  
Rudki, U.K.
21. Ghanshyam Singh,  
Aged 26 years, Group-C,  
S/o Shri Om Prakash Singh,  
Trackman,  
Under DRM Moradabad,  
R/o E-5/OH Railway Colony,  
Rudki, U.K.
22. Kishan Pal Singh,  
Aged 27 years, Group-C,  
S/o Shri Hari Har Pal Singh  
Trackman,

Under DRM Moradabad,  
R/o Quarter No.1, Railway Colony,  
Bareilly, U.P.

23. Anurag Jain,  
Aged 35 years, Group-C,  
S/o Late Shri J.N. Jain,  
Trackman,  
Under DRM Moradabad,  
R/o LIG/38/309,  
Behind Bank of Baroda,  
Muradabad, U.P.
24. Jagtesh Pratap Singh,  
Aged 27 years, Group-C,  
S/o Shri Dharam Veer Singh,  
Trackman,  
Under DRM Moradabad,  
R/o Vill. & PO Khilsa,  
J.P. Mujaffarpur, U.P.
25. Ajmal Husain,  
Aged 22 years, Group-C,  
S/o Shri Sahajada  
Trackman,  
Under DRM Moradabad,  
R/o Vill. & PO Bjerakhurd,  
Distt. Amroha, U.P.
26. Sunit Babu,  
Aged 27 years, Group-C,  
S/o Shri Ram Niwas,  
Trackman,  
Under DRM Moradabad,  
R/o Near Railway Station,  
Bareilly, U.P.
27. Ratnesh Kumar,  
Aged 33 years, Group-C,  
S/o Shri Sakal Dev Yadav,  
Trackman,  
Under DRM Moradabad,  
R/o Quarter No.G-12,  
Railway Colony, Hapur, U.P.

28. Nitin Kumar,  
Aged 27 years, Group-C,  
S/o Shri Rajeshwar Singh,  
Trackman,  
Under DRM Moradabad,  
R/o Rajkiya Adarsh Colony,  
Muradabad, U.P.

29. Abhishek Mishra,  
Aged 26 years, Group-C,  
S/o Shri Om Baksh Mishra,  
Trackman,  
Under DRM Moradabad,  
R/o 117/B, Mirohi Tola,  
Sitapur, U.P.

.. Applicants

(By Advocate: Mrs. Meenu Mainee)

Versus

Union of India through :

1. Secretary,  
Railway Board,  
Ministry of Railways,  
Rail Bhawan, New Delhi.
2. General Manager,  
Northern Railway,  
Baroda House, New Delhi.
3. Divisional Railway Manager,  
Northern Railway,  
Moradabad, U.P.

... Respondents

### **ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the applicants.

2. MA 4593/2018 filed for joining together is allowed.

3. The applicants, 29 in number and working as Trackmen under the 3<sup>rd</sup> respondent, filed the O.A. seeking the following relief(s):

“8.1 That the Hon’ble Tribunal may graciously be pleased to allow this application and direct the respondents to spare the applicants for joining the posts forthwith for which they had been selected by the respondents themselves and give all consequential benefits.

8.2 That the Hon’ble Tribunal may further graciously be pleased to pass any other or further order as may be deemed fit and proper in the facts and circumstances of the case.

8.3 That the Hon’ble Tribunal may further be graciously be pleased to grant costs against the respondents and in favour of the applicant.”

4. It is submitted that the applicants made a representation vide Annexure A-5 dated 09.08.2016 ventilating their grievances to the respondents. However, no orders have been passed thereon till date.

5. In the circumstances, the O.A. is disposed of, without going into the merits of the case, by directing the respondents to consider the representation dated 09.08.2016 of the applicants and to pass appropriate reasoned and speaking orders thereon, in accordance with law, within a period of 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(A.K. BISHNOI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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